

1	2	3	4	5	6
20.	Odisha	1382.70	1925.67	2038.19	2461.50
21.	Punjab	221.10	275.66	318.73	0.00
22.	Rajasthan	559.90	559.41	889.90	0.00
23.	Sikkim	68.60	138.16	337.00	199.40
24.	Tamil Nadu	205.00	309.58	591.07	589.00
25.	Tripura	274.83	392.3725	135.38	73.31
26.	Uttar Pradesh	1110.35	1234.87	866.81	253.54
27.	Uttarakhand	409.19	550.2	686.31	988.23
28.	West Bengal	1427.58	819.18	1000.00	1386.44
29.	Telangana	273.73	146.0255	99.22	99.64
TOTAL		15186.68	16507.85	14807.79	14560.64

Reduction in yearly man-days under MGNREGA

923. SHRI RAJMANI PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has reduced the yearly man-days for each person with regard to employment guarantee under MGNREGA;

(b) if so, the gap between man-days determined, at present and those determined earlier;

(c) the number of man-days fixed for each person annually, at present and the reasons therefor; and

(d) whether the man-days have been curtailed, in view of unsatisfactory performance under MGNREGA?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):

(a) to (c) No, Sir. The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) provides for at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. MGNREGS is a demand driven wage employment programme. Under the scheme, there is no provision to determine the number of person-days for each member in rural households.

(d) The Labour Budget (persondays) under MGNREGS is on an increasing trend. The details of agreed to Labour Budget (persondays) during the last three financial years are given below:

Financial Year	Agreed to Labour Budget (persondays) (In crore)
2016-2017	220.93
2017-2018	231.31
2018-2019	256.56

Construction of roads under PMGSY in Uttarakhand

†924. SHRI MOTILAL VORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Ringalpani-Gweel-Gatkot-Mandlu, almost 22 kilometer route, under Pauri Gharwal's development block Dwarikhal, Uttarakhand was sanctioned under the Pradhan Mantri Gram Sadak Yojana, if so, the date of sanction thereof;

(b) the target set to complete this road and by when it would be completed;

(c) whether the quality of this road has been checked by Government, if so, the details thereof;

(d) the reasons for the under-construction road from the route stated in part 'A' to Gweel village being incomplete; and

(e) the date by when the work of ashphalting on the whole road would be completed?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):

(a) and (b) Stage-I of Ringalpani to Garkot road was sanctioned on 4.2.2014 under PMGSY (Batch-II, 2013-14) for a total length of 22.868 km. Stage-II of the road was sanctioned on 12.11.2018 under PMGSY (Batch-II of 2018-19) for a total length of 22.868 km. Stage-I of this road has been completed on 4.2.2018 and Stage-II work is at tendering stage.

(c) The quality of road work has been inspected by State Quality Monitors (SQMs) as per the details given below:

†Original notice of the question was received in Hindi.